

**MINISTRY OF ENVIRONMENT AND FORESTS
(PARYAVARAN TATHA VAN MANTRALAYA)**

1. Environment and Ecology, including environment in coastal waters, in mangroves and coral reefs but excluding marine environment on the high seas.
2. Environment Research, Education, Training, Information and Awareness.
3. Environmental Health.
4. Environmental Impact Assessment.
5. Coastal Management Zone.
6. Survey and Exploration of Natural Resources, particularly of Flora, Fauna and Ecosystems.
7. Bio-diversity Conservation including that of lakes and Wetlands.
8. Ramsar Convention on Wetlands.
9. Biosafety and Genetic Engineering Approval Committee.
10. Conservation, development and abatement of pollution of rivers including National River Conservation Directorate.
11. Botanical Survey of India and Botanical Gardens.
12. Zoological Survey of India.
13. National Museum of Natural History.
14. Biosphere Reserve Programme.
15. Desert and Desertification.
16. Central Pollution Control Board.
17. G.B.Pant Institute of Himalayan Environment & Development.
18. Prevention of Cruelty to Animals Act, 1960 (59 of 1960)
19. National Environmental Tribunal Act.
20. National Environment Appellate Authority Act.

21. Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974).

22. The Water (Prevention and Control of Pollution) Cess Act, 1977 (36 of 1977).
23. The Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981).
24. The Environment (Protection) Act, 1986 (29 of 1986).
25. The Public Liability Insurance Act, 1991 (6 of 1991).
26. The Indian Forest Act, 1927 (16 of 1927).
27. The Wildlife (Protection) Act, 1972 (53 of 1972)
28. The Forest (Conservation) Act, 1980 (69 of 1980)
29. National Environment Policy and Environment Legislation
30. Various Awards of the Ministry of Environment and Forests
31. Management of Hazardous Substances
32. Trade and Environment Issues
33. Forest Protection (against illicit felling, encroachments, forest fires)
34. Joint Forest Management.
35. Bamboo (including International Network for Bamboos and Rattam)
36. Forest Invasive Species.
37. Assistance to Botanical Gardens
38. All India Coordinated Project on taxonomy
39. Cartagena Protocol on Bio-safety
40. International Centre for Integrated Mountain Development (ICIMOD)
41. Basel Convention
42. Rotterdam Convention
43. Stockholm Convention
44. Strategic Approach to International Chemical Management (SAICM)
45. All aspects of Climate Change policy formulation and implementation including negotiations at bilateral, regional and multilateral levels.
46. UNFCCC & Kyoto Protocol.

47. Clean Development Mechanism (CDM) including CDM Executive Board and CDM India National Designated Authority.
48. Coordination with other Ministries regarding domestic actions including implementation of National Action Plans on Climate Change and the National Missions.
49. Ozone Cell including Montreal Protocol.
50. Clean Technology
51. Sustainable Development
52. Global Public Goods
53. Forest Development Agencies and Joint Forest Management Programme for Conservation Management and Afforestation
54. National Tiger Conservation Authority
55. National Forest Policy
56. Social Forestry
57. Forests and Forest Administration in A & N Islands
58. Indian Forest Service Cadre Management
59. Wildlife Preservation and Protection of Wildlife Birds
60. Project Elephant
61. Fundamental and applied research training including higher education in forestry and wildlife
62. Padmaja Naidu Himalayan Zoological Park
63. Assistance to Forestry Development Schemes
64. Indian Plywood Industries Research and Training Institute
65. Forest Survey of India
66. Wildlife Institute of India
67. Indian Board for Wildlife
68. Indian Institute of Forest Management
69. Central Zoo Authority
70. National Zoological Park, Delhi
71. Indian Council of Forestry and Research Education

72. National Afforestation and Eco-Development
73. A & N Islands Forest and Plantation Development Corp. Ltd.
74. Conservation of Medicinal Plants
75. Rehabilitation of rare and endangered species in forest areas
76. International Union for Conservation of Nature and Natural Resources – The World Conservation Union
77. Convention on International Trade in Endangered Species of Flora and Fauna
78. United Nations Forum on Forestry